

DIVISION BENCH
COURT - I

P-105

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/261(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 01ST MAY 2024

IN THE MATTER OF	OCEAN CAPITAL MARKET LTD. VS MAITHAN ISPAT LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearances (via video conferencing/physically)

Mr. Jishnu Saha, Sr. Adv.] for the Financial Creditor
Mr. Rishav Banerjee, Adv.]
Mr. Supriyo Gole, Adv.]
Ms. Madhuja Barman, Adv.]

Mr. Joy Saha, Sr. Adv.] for the Corporate Debtor
Mr. Vivek Jhunjunwala, Adv.]
Mr. Shaunak Mitra, Adv.]
Ms. Debdatta Roy Chaudhury, Adv.]

ORDER

1. Ld.Sr.Counsel on both sides present.
2. When this matter was taken up for hearing, Ld.Sr.Counsel for the Corporate Debtor placed on record a letter dated 25/04/2024 indicating therein that the payment of entire amount has been made to the Financial Creditor and the matter stands settled.
3. This position is not disputed by Ld.Sr. Counsel appearing for the Financial Creditor.
4. In view of settlement, this petition is allowed to be withdrawn as settled.
5. File be consigned to record.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)

PJ